

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 284 of 2013**

**Dated : 21<sup>st</sup> August, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**M/s Raj West Power Ltd.**

**..... Appellant(s)**

**Versus**

**Rajasthan Electricity Regulatory  
Commission & Ors.**

**..... Respondent(s)**

**Counsel for the Appellant(s):**

**Mr. M.G. Ramachandran  
Ms. Swagatika Sahoo**

**Counsel for the Respondent(s):**

**Mr. P.N. Bhandari for R.2,3, 4 & 5  
Mr. R.K. Mehta  
Ms. Ishita C.Dasgupta for R-1**

**ORDER**

Post the matter for hearing on **17.09.2014.**

**(Rakesh Nath)  
Technical Member**  
ts/kt

**(Justice M. Karpaga Vinayagam)  
Chairperson**